

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 291 OF 2016

AND

APPEAL NO. 92 OF 2017

Dated : 30th September, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

NLC India Ltd.

.... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Ms. Anushree Bardhan
Ms. Poorva Saigal
Ms. Tanya Sareen

Counsel for the Respondent(s) : Mr. Manu Seshadri
Mr. Samarth Chowdhary for R-1

Mr. S. Vallinayagam for R-2

ORDER

The matter could not reach before the Bench.

As agreed by learned counsel for both the parties, list these batches of appeals for hearing on **05.02.2020**.

(S.D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

kt/mkj